

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

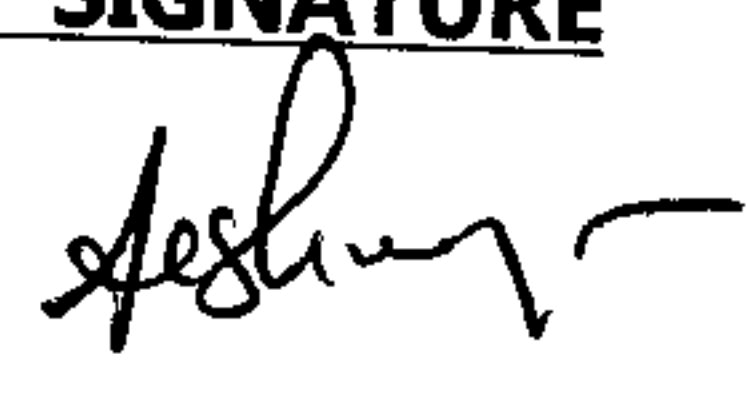




T.P. No. 198 of 2016 (CP No. 3 of 2015)

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)**
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2019**

Name of the Company: J. P. Financial Services Pvt. Ltd.
V/s.
Golden Tobacco Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	AISHWARYA REDDY	Advocate	Respondents 1 to 7	
2.	Sudhanshu J. Shah For. Nitant H. Raval	Advocate	R-28	
3.	Smita Mehta with Pooja Khandelwal	Advocate	R-39	
4.	Mr. Musoon K. Shah,	Advocate, Petitioner		
5.	Ms. Phouin Dossani,	Advocate, Petitioner		


ORDER

The Parties are represented through their respective Learned Counsel(s).

On the request of Learned Counsel for the Respondent Nos 1 to 7, the matter is adjourned, in the presence of the Counsel for the petitioner.

List the matter for hearing to 30.09.2019.


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 30th day of August, 2019.